



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,30th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/3874/2020 B/O	ABHISHEK SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR G K DEKA	GA, ASSAM SC, APSC SC, INDUSTRIES AND COMMERCE
ORDERS				
16	I.A.(Civil)/1578/2020 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSELIST) in PIL/35/2020	MRINMOY KHATANIAR AND ANR. Versus THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/2238/2020 FIXED	DALIMA KALITA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. GA, ASSAM
	WITH			
36	WP(C)/3837/2020	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU. SC, PERSONAL DEPT.
	WITH			
37	WP(C)/3840/2020	CHINTU MONI RAJKHOWA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
	WITH			
38	WP(C)/3850/2020	SWAPNA MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M CHOUDHURY MR RIZWAN YASIN	SC, SEC. EDU.
	WITH			
39	WP(C)/3857/2020	PRASANNA BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA MR. D KALITA	SC, SEC. EDU.
	WITH			
40	WP(C)/3862/2020	NAMITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA	SC, SEC. EDU. GA, ASSAM
	WITH			
41	WP(C)/3885/2020	SUSHIL SAHARIA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU. ASSTT.S.G.I. SC, PERSONNEL DEPT.
	WITH			
42	WP(C)/3633/2020 FIXED	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
	I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
	WITH			
43	WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.

44	WITH WP(C)/3703/2020	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
45	WITH WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
46	WITH WP(C)/3777/2020	ANJALI DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, SEC. EDU.
47	WP(C)/3642/2020 FIXED	RANJAN DUTTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 35 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. N C DAS MR. P J PHUKAN MR. S C KEYAL MR. A CHAMUAH SC, U G C SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U
48	WP(C)/3720/2020 FIXED	BINOD KARMAKAR AND 145 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
49	WP(C)/3722/2020 FIXED	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU ASSTT.S.G.I.
50	WP(C)/3727/2020 FIXED	DIPIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU
51	WP(C)/3833/2020 FIXED	PINKI MONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU C.G.C.
52	WITH WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE
53	WITH WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, N C T E ASSTT.S.G.I.
54	WP(C)/3866/2020 B/O	PARISHMITA DEORI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I.
55	WP(C)/3867/2020 B/O	MRS. DIPANJALI DEVI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	SC, EDU
56	WP(C)/3881/2020 B/O	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
57	WP(C)/3896/2020 B/O	MONALISHA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
58	WP(C)/3898/2020 B/O	CHANDIKA GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
59	WP(C)/3902/2020 B/O	HEMLATA DWIVEDI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	SC, HEALTH SC, PERSONNEL DEPT.

60 WP(C)/3910/2020
B/O

JONTI BORTHAKUR
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. A DEKA
MR. T K BHUYAN

SC, SEC. EDU.
GA, ASSAM

61 WP(C)/3919/2020
B/O

JAKIR HUSSAIN BHUYAN
Versus
THE STATE OF ASSAM AND 3 ORS

MR. MD S HOQUE
MR. M DEKA

SC, SEC. EDU.
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR J C BORAH | 30-09-2020 | To | 09-10-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

**THIS BENCH WILL TAKE UP ITEM NOS.
21 TO 50 FROM 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/941/2020 CAVT. NO.0009/2020 FIXED (CONNECTED WITH ITEM NO. 34 IN THE DAILY CAUSELIST OF THIS COURT) WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) FOR CAVEATOR
42	WP(C)/3408/2020 WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM
43	WP(C)/3694/2020 FIXED	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV D J MEDHI D J MEDHI	GA, ASSAM
44	WP(C)/3752/2020 FIXED	ANIL BORA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P BORTHAKUR MISS. R BORAH MR. T MADHUKALLYA	SC, PNRD GA, ASSAM
45	WP(C)/3775/2020 FIXED	BOARD OF DIRECCATORS OF MADHUSOULMARI S. S. LTD. AND 23 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. A K AZAD	SC, CO OP GA, ASSAM ASSTT.S.G.I.
46	WP(C)/3791/2020 B/O	BOARD OF DIRECTORS OF SUKCHAR S.S. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM ASSTT.S.G.I.
47	WP(C)/3805/2020 B/O	MEDISHINE PHARMACEUTICALS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A K DAS	GA, ASSAM SC, HEALTH
48	WP(C)/3816/2020 B/O	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 14 ORS.	DR. B AHMED MR. N H BARBHUIYA MS N J BEGUM	SC, PNRD GA, ASSAM
49	WP(C)/3877/2020 B/O	AMITAV PAUL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR H I CHOUDHURY G UDDIN	SC, CO OP
49	WP(C)/3877/2020 B/O	ARUN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR J SHARMA MR G KAKOTI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR J C BORAH | 30-09-2020 | To | 09-10-2020 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
29	AB/2430/2020 B/O	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
<u>MOTION (BA)</u>				
30	Bail Appln./1941/2020	RANJAN DUTTA Versus THE STATE OF ASSAM	MR. M CHETIA MR. N SAIKIA MS B KUMARI MS N RAI	PP, ASSAM
31	Bail Appln./1942/2020	ABDUL KARIM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
32	Bail Appln./1943/2020	TAPOSH ROY Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
33	Bail Appln./1944/2020	JAHURA KHATUN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
34	Bail Appln./1945/2020	MD. MOIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
35	Bail Appln./1946/2020	INAMUL HASSAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./1575/2020 FIXED	ASHADUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. S MUNIR MR. C K NATH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

28	WP(C)/129/2018 B/O	SMT. AMIYA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. A K GUPTA MR. R S MISHRA	D DEVI MR. D CHOUDHURY SC, IRRIGATION T CHAKRABORTY
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MOTION

29	WP(C)/3901/2020 B/O	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	SC, RAILWAY
30	WP(C)/3905/2020 B/O	MRINAL CHANDRA DAS Versus THE STATE BANK OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	
31	WP(C)/3918/2020 B/O	MANTU BORA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA	SC, G M D A

ADMISSION

32	WP(C)/744/2020 FIXED	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
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ORDERS

33	WP(C)/3295/2019 FIXED	PRAKASH CH. SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BARMAN AS AMICUS CURIAE PETITIONER IN PERSON	GA, ASSAM MR. D GOGOI (R-2) MR. J ABBAS (R-2) MR. A BORGHAIN (R-2)
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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]

ADJOURNMENT TO BE PRAYED ONE DAY IN ADVANCE.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	WP(C)/3311/2020 FIXED	MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM
	WITH I.A.(Civil)/1566/2020 in WP(C)/3311/2020	NO.11 PART-V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED Versus MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LILIMITED AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. R K BORAH
ORDERS				
11	I.A.(Civil)/1500/2020 B/O in WP(C)/3304/2020 WITH WP(C)/3304/2020 B/O	SATYAJIT BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. SATYAJIT BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN	SC, SEC. EDU. SC, SEC. EDU. MR. K GOGOI, SC, TECHNICAL EDU. DEPTT.

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

26	I.A.(Civil)/1346/2020 FIXED in FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN
	WITH FAO/27/2020	ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR A DASGUPTA MS. K JAIN

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
34	Crl.Pet./349/2020 B/O	KESHAV CHARAN DAS AND ANR. Versus THE STATE OF ASSAM	MR H BURAGOHAIN MR. A C BURAGOHAIN MR. N BORAH	PP, ASSAM
MOTION (BA)				
35	Bail Appln./1898/2020	VASIM @ VASIM KHAN Versus THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
18	I.A.(Civil)/1518/2020 BY ORDER in WP(C)/6326/2014 WITH WP(C)/6326/2014 WITH I.A.(Civil)/1213/2016 in WP(C)/6326/2014 WITH I.A.(Civil)/1785/2016 in WP(C)/6326/2014	SUKUMAR PATHAK AND 3 ORS Versus GAUHATI MUNICIPAL CORPORATION AND 3 ORS SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR. M J BARUAH MR.A B CHOUDHURY MR.M J BARUAH MR.A B CHOUDHURY MR.M J BARUAH	SC, GMC MR.S BORA SC, GMC MR.S BORA SC, GMC
19	WP(C)/4213/2014 WITH WP(C)/4805/2014	THE GREATER GUWAHATI RETAIL FRUITS ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.S P ROY MR.A TALUKDAR MR. N ALAM MRA K RAI MR.R P N SINGH	GA, ASSAM SC, GMC SC, G M D A
20	WP(C)/5090/2014	SUKUMAR PATHAK and 2 ORS Versus GAUHATI MUNICIPAL CORPORATION and 4 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MS.S SARMA MS.U GOGOI(R-5) SC, GMC
21	WP(C)/5090/2014	RAM KUMAR and 17 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MR.JUNM LASKAR SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,30th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Bail Appln./1902/2020	KHIROD KAMAL BAISHYA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
2	AB/2466/2020	HAFIJUL ALI @ MITU ALI Versus THE STATE OF ASSAM	MS. S S SAIKIA	PP, ASSAM
BAIL HEARING				
3	AB/1875/2020 AB 4621/2019 AND AB 890/2020 (BOTH D/O)	RAJU SAIKIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
4	AB/2129/2020	MD. MUSHAHID ALOM @ MD. MOSAHIDUL ALAM Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	Crl.Pet./769/2012	BIJOY SEAL Versus SMTI SEFALI SEAL	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	MR.G N SAHEWALLA MR.MD ASLAM MR. P K DEKA MSK KALITA
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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,30th September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./1948/2020	AKMAT ALI TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD H R AHMED MD A ISLAM	PP, ASSAM
32	Bail Appln./1952/2020	MAYANGLAMBAM ARUN SINGH Versus UNION OF INDIA	MR. M K DAS MS Z ANJUM MR. U S BORA	SC, CENTRAL EXCISE CUSTOMS
MOTION				
33	AB/2615/2020 (PDF COPY), B/O	NASHIRUDDIN AHMED @ NASIRUDDIN Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
BAIL HEARING				
34	AB/2184/2020 AB 2180/2020(D/O), FIXED	MOON AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
ORDERS				
35	I.A.(CrI.)/476/2020 B/O in AB/2516/2020 WITH AB/2516/2020	ROHIT KUMAR PODDAR Versus THE STATE OF ASSAM ROHIT KUMAR PODDAR Versus THE STATE OF ASSAM	MR. N ALAM MS. D BARMAN MR. N ALAM MS. D BARMAN	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
37 AB/2642/2020 B/O	GIRIDHAR BARUAH Versus THE STATE OF ASSAM	MR. K GOSWAMI MS. A NEOG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR J C BORAH	30-09-2020	To	09-10-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020